

02.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Yogesh Verma and Sh. Bhavtosh Sharma, Ld. Counsels for
accused A-4 and A-5

Sh. R.S.Ahuja, Ld. Counsel for accused A-6

None for other accused persons

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for prosecution evidence. However, in terms of
administrative orders of Hon'ble High Court, presently evidence is not being
recorded due to Covid pandemic.

Put up for same purpose on 08.10.2020.

**SANJAY
BANSAL** Digitally signed by
SANJAY BANSAL
Date: 2020.09.02
13:01:00 +05'30'

(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
02.09.2020

02.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-, A-2, A-3 and A-5
Sh. Suyash Sinha, Ld. Counsel for accused A-4
Dr. Sushil Gupta and Sh. R.S.Ahuja, Ld. Counsels for accused A-7,
A-8 and A-9

None for other accused persons

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for prosecution evidence. However, in terms of
administrative orders of Hon'ble High Court, presently evidence is not being
recorded due to Covid pandemic.

Put up for same purpose on 09.10.2020.

**SANJAY
BANSAL** Digitally signed by
SANJAY BANSAL
Date: 2020.09.02
12:59:54 +05'30'

(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
02.09.2020

02.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-3 and A-6

None for other accused persons

This case has been taken up through video conferencing via Cisco Webex app.

Matter is pending for defence evidence. As per latest advisory, defence evidence can be recorded during physical hearings being undertaken at reduced scale.

Put up for defence evidence on 16.09.2020.

SANJAY
BANSAL Digitally signed by
SANJAY BANSAL
Date: 2020.09.02
12:58:55 +05'30'
(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
02.09.2020